

(e) the number of cases of shortages that have come to light during the last three years, year-wise, indicating the amounts involved therein and how do that compare with the preceding three years?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.R. BALASUBRAMONIYAN) : (a) 12 cases.

(b) 3 cases.

(c) and (d). There have been some cases of shortages in the availability of goods in the godowns/stores due to pilferage, damages in handling, delays on the part of manufacturers/distributors for various reasons like transportation problem, production hurdles etc.

(e) A statement showing the number of cases of shortages due to pilferage etc. and the amount involved, during the last 5 years, year-wise is attached. Information for the period prior to that is not readily available with Kendriya Bhandar. It will be observed therefrom that the shortages as a percentage of the turnover have shown a declining trend.

#### STATEMENT

No. of Cases of Shortage and the Amount involved during the last 5 years, year-wise.

Period	No. of cases of shortages	Amount (Rs./lakhs)	Shortages as % to turnover
1991-92	45	3.60	0.06
1992-93	68	4.18	0.05
1993-94	90	4.93	0.05
1994-95	78	3.97	0.04
1995-96	60	3.85	0.03

#### Free Home Delivery

1669. SHRI SURESH KALMADI : Will the PRIME MINISTER be pleased to state :

(a) whether the All-India LPG Distributors Federation has threatened to curtail free home delivery of cylinders unless their commission was immediately raised; and

(b) if so, the steps Government propose to take to meet the situation?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU):

(a) No, Sir.

(b) Does not arise.

#### Supply of Gas to Rajasthan

1670. SHRI GIRDHARI LAL BAHARGAVA : Will the PRIME MINISTER be pleased to state :

(a) whether Oil India Limited/Gas Authority of India Limited has assured to supply gas at 5.5 lakhs standard cubic meter to Rajasthan;

(b) if so, the details thereof; and

(c) the time by which the assurance is likely to be fulfilled?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU): (a) and (b). 5.5 lakhs Standard Cubic Metres per day has been allocated to the Ramgarh Power Project of Rajasthan State Electricity Board.

(c) Supply of gas to RSEB, Ramgarh commenced in November, 1994 and is scheduled to reach the level of 5.5 Lakhs Standard Cubic Metres per day by April, 1997.

[Translation]

#### Electronic Software Park

1671. SHRI JAI PRAKASH AGARWAL : Will the PRIME MINISTER be pleased to state :

(a) whether there is any proposal to set up 3 electronic software park in the National Capital Territory of Delhi;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI YODINDER K. ALAGH) : (a) to (c). There is no proposal under consideration with the Department of Electronics (DOE) to set up a Software Technology Park in the National Capital Territory of Delhi. The DOE has already set up a Software Technology Park at Noida which is presently serving the needs of the northern region. Besides this, National Small Industry Corporation (NSIC) has also set up a Software Technology Park near Okhla which is also providing infrastructural services to software exporting units.

[English]

#### Supply of LPG

1672. SHRI SANAT MEHTA : Will the PRIME MINISTER be pleased to state :

(a) the private companies at present engaged in supply of LPG in the country;

(b) the number of consumers supplied with LPG by private companies during 1995-96; and

(c) the total number of registered consumers with public sector LPG companies at present?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU): (a) Under the Parallel marketing System, private agencies have been allowed to import LPG by using/setting up their own facilities and distribution network for sale of such imported LPG at market determined prices. No permission is required to be obtained from the Ministry of Petroleum and Natural Gas for undertaking parallel marketing. So far, 16 parties have imported LPG as per details given below:-

- (1) M/s. Essar World Trade.
- (2) M/s. Hindustan Domestic Oil & Gas Co.
- (3) M/s. Jay Cylinders.
- (4) M/s. Bharat Shell.
- (5) M/s. Shri Shakti LPG.
- (6) M/s. Aegis Chemicals.
- (7) M/s. Kabsons Industries.
- (8) M/s. Palril.
- (9) M/s. Boomi Gas.
- (10) M/s. Mahagas.
- (11) M/s. Asia LPG.
- (12) M/s. SPIC.
- (13) M/s. Refiance Petroleum.
- (14) M/s. Feena Petroleum.
- (15) M/s. Indo-Gulf Fuels Limited.
- (16) M/s. Indore Gases.

Most of the LPG imported by the above parties has been sold in bulk to industrial and commercial consumers.

(b) Under the parallel Marketing scheme the private parties are free to have their own marketing policies and network. Government has no information about the number of consumers to whom parallel marketers sell their product.

(c) As of 1.4.1996, about 257 lac LPG customers are waitlisted with the Public Sector Oil Companies marketing LPG in the Country, for LPG connection.

#### Kaiga Atomic Power Plant

1673. SHRI S.D.N.R. WADIYAR : Will the PRIME MINISTER be pleased to state :

(a) the present position with regard to the establishment of Kaiga Atomic Power Plant in Karnataka;

(b) whether the Government propose to shift the project to a different location;

(c) if so, the reasons therefor; and

(d) the details of the new location?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI YODINDER K. ALAGH) : (a) Work on the construction of Kaiga Atomic Power Project consisting of 2 units of 220 MWe each is progressing. About three-fourth of the work of the project has been completed as of May, 1996 and the units are expected to be commissioned during the year 1998-99.

(b) No, Sir.

(c) and (d). Do not arise.

#### Rural Electrification

1664. DR. PRABIN CHANDRA SARMA : Will the PRIME MINISTER be pleased to state :

(a) whether the Government of Assam and other North-Eastern State have sought financial assistance from the Union Government for rural electrification;

(b) if so, the amount of financial assistance provided by the Union Government for this purpose during each of the last three years;

(c) the time by which all the villages in Assam are likely to be electrified;

(d) whether any target has been fixed in this regard;

(e) if so, the details thereof; and

(f) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (DR. S. VENUGOPALACHARI) : (a) to (f). The financial allocation approved by the Planning Commission for Rural Electrification in the North-Eastern States for the last 3 years is as follows :

S. States No.	(Rs. Crores)		
	1993-94	1994-95	1995-96
1. Assam	12.50	13.00	66.00
2. Arunachal Pradesh	18.50	14.00	11.00
3. Manipur	12.50	10.60	12.95
4. Meghalaya	6.50	6.00	5.24
5. Mizoram	9.00	7.20	7.80
6. Nagaland	1.00	1.00	1.00
7. Tripura	15.50	13.00	6.00

No Time limit or target has been fixed for 100% Electrification of villages in Assam.

As rural electrification is a continuing process, the electrification of all villages will depend upon availability of resources power supply position in the State, a proper network of transmission and distribution systems and the targets fixed by the Planning Commission in consultation with the State Government.